

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 4857
TO BE ANSWERED ON 26th MARCH, 2018

Deemed Universities

4857. SHRI P.C. MOHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has given permission to the deemed universities to run engineering courses under distant learning scheme;
- (b) if so, the details thereof;
- (c) whether the Apex Court has suspended the engineering course conducted under distant learning scheme from 2001 to 2005 and if so, the details thereof and the steps taken by the Government to protect the interest of students who obtained degrees without their fault;
- (d) whether the Government would bring out any legislation to regularise the distance learning professional courses; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a): No, Madam.

(b): Question does not arise.

(c): Hon'ble Supreme Court has directed All India Council for Technical Education (AICTE) to test the ability of affected students who were enrolled during the academic years 2001 to 2005.

(d) & (e): No such proposal is under consideration.
